## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 57/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

Name of the Company:

GTPL Hathway Ltd.

Section of the Companies Act: <u>Section 441 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. MR. NAVIN PAHWA
THAKKAR & PANWA ADVOCATES

ADVOCATE

Learned Advocate Mr. Navin Pahwa i/b Learned PCS Mr. Chirag Shah present for Petitioner.

List the matter on 23.08.2017.

MEMBER JUDICIAL

Dated this the 31st day of July, 2017.